Public Authority: Department of Legal Affairs
Quarter: First
Quarter(1st
April to 30th
Jun, 15)

* Year: 2015-20

				Progress durin	g Qu	arter	
	Opening Balance as on begining of 4th Quarter(Jan15- Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	Received	-No. of cases transferred to other PAs u/s 6(3)	Dec	cisions where	Decisions where requests/appeals accepted
Requests	9	290	45,	120	-	8	194
First Appeals	0	N/A	10	N/A		3	7
	Total no. o		Total noof	CPIOs designa	ated	Total no. of	AAs designated
	1	to the last of the		11	-	-	-

* Block II (Details abo	out fees collected, pena	lty imposed and discipli	inary action taken)
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
4838	0	0	0

nfor	matic	on)							while rej		requ	resteu	
		N	lo. of ti	mes va	rious pr	ovision	s were	invoked f RTI Ac	while rej	ecting re	quests		Port of Management
				-	12CIC V	am occ	tions o	INIIA	et 2005				
				Sec	tion 8 (1)					Sont	iona	
a	b	c .	d	Sec e	tion 8 (1) g	h	i	i	9:	Sect	ions	Othe

Public Authority: Department of Legal Affairs
Quarter: Second
Quarter(1st July
to 31st Oct, 15)

	Details about t			Progress durin	g Qua	arter	
	Opening Balance as on begining of 4th Quarter(Jan15- Mar15)	PAs u/s	Received during the Quarter (including cases transferred to other PAs)		requ		Decisions where requests/appeals accepted
Requests	22	376	48	206		3~	232
First Appeals	0	N/A-	21	N/A·		10	11
The second section of the section of	Total no. o		Total no. of	CPIOs design	ated	Total no. of	AAs designated

Block II (Details abo	ut fees collected, pena	lty imposed and discipli	inary action taken)
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken
5858	0	0	0

* B	lock I	II (Det	ails of	variou	s prov	isions	of sect	tion 8 v	vhile reje	ecting th	he requ	ested	
	matio												
		N	lo. of ti	mes vai					while reject 2005	cting re	quests		***************************************
				Sec	tion 8 (1)	100000			T	Sect	ions	
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
	- Incommendated	I Processor	-	1	-	1	-	1	1	1	1	-	1

Public Authority : Department of Legal Affairs

Quarter: Third Quarter(1st October to 31st December, 15)

		1]	Progress durin	g Quarter	
	Opening Balance as on beginning of 4th Quarter(Jan15 Mar15)		Received during the Quarter (including cases transferred to other PAs)		Decisions where requests/appeals rejected	
Requests	5	368	163	134	386	3
First Appeals	0	N/A	22	N/A	7	12
		of CAPIOs nated	Total no. of	CPIOs designa	ated Total no. of	AAs designated

Diock II (Details and	out rees confected, pena	lty imposed and discipli	nary action taken)
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
2720	0	0	0

* Bl infor	lock I matic	II (Det	tails of	vario	us prov	visions	of sec	tion 8	while rej	ecting t	he requ	iested	
]	No. of t	imes va	rious pr	rovision	is were	invoke	d while rej	ecting re	quests		
				Sec	ction 8 (ctions c	OIKIIA	ct 2005	1	Sec	tions	
a	b	С	d	е	f	g	h	i	j	9	11	24	Other
0	0	0	0	6	0	0	0	3		. 0	0	0	0

Public Authority : Department of Legal Affairs

Quarter: Fourth Quarter(1st Jan to 31st March, 16)

	(Details about	T				
	Opening	NY 6		Progress duri	ng Quarter	
	Balance as on beginning of 4th Quarter(Jan15- Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	during the Quarter (including cases transferred to other	No. of cases	Decisions where	Decisions when requests/appea accepted
Requests	13	308	PAs) 66	117	3	processor of the control of the cont
First Appeals	0	NI/A			3	267
		N/A	11	N/A	7	4
			-			1 4
	Total no. of designa	CAPIOs	Total no. of	CPIOs designa	nted Total no. of	A A a d a d a d a d
	1		F		Total no. of A	AAS designated

_	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	alty imposed and discip	olinary action taken)
Collected(in Rs.) u/s 7(1)	Rs.) 11/5 7(2)	Penalty Amount	No. of cases where disciplinary action take
3878	0	7 - 20(1)	20(2)

* Block III (Details of various provisions of section 8 information)	
No. of times various provisions were invoked	d while rejecting requests
Section 8 (1)	et 2005
0 0 0 6 0 0 0 0	j 9 11 24 Oth